

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHIOA / ~~PAX/PAX/POP~~ No. 940 19 91Nand Lal Modi In person
APPLICANT (S) COUNSELVERSUS
U.O.I. COUNSEL
RESPONDENT (S)

Date	Office Report	Orders
		<p>23.4.91.</p> <p>Present : Applicant in person.</p> <p>Heard. The applicant withdraws the application with permission to file a fresh OA according to law. The application is accordingly dismissed as withdrawn with permission to file a fresh OA, if need be.</p> <p><i>(P. C. Jain)</i> <i>23/4/1991</i> <i>23/4/1991</i> Member (A) (T. S. Oberoi) Member (J)</p>